

Embezzlement of Funds

3034. SHRI JANG BAHADUR SINGH PATEL: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the number of cases/complaints that have come to the notice of the Union Government relating to embezzlement of funds in the execution of Central Plans for the development of rural areas in the last three years, year-wise, scheme-wise and State-wise; and

(b) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) The number of cases/complaints that have come to the notice of the Union Government relating to embezzlement of funds in the execution of Central Plans for the development of rural areas during the last three years is given below:—

Scheme	State	Year	No. of cases/ complaint received
Million Wells Scheme	Orissa	1998-99	2
	Bihar	1998-99	1
Jawahar Rozgar Yojana	Uttar Pradesh	1997-98	1
	Bihar	1998-99	3
	Andhra Pradesh	1998-99	1
Employment Assurance Scheme	Karnataka	1996-97	1
	Karnataka	1997-98	1
	Uttar Pradesh	1998-99	2
	Bihar	1998-99	1
Indira Awaas Yojana	Orissa	1997-98	1
	Uttar Pradesh	1997-98	1
	Punjab	1998-99	1

(b) Complaints of embezzlement of funds received by the Central Government have been referred to the

concerned State Government for inquiry and report on action taken.